

Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.173/95 0.A.176/94

New Delhi this the 24th Day of July, 1996.

Honble Shri S.R. Adige, Member (A) Hon'ble Dr A. Vedavalli, Member (J)

Smt Gyan Wati, W/o Shri Karan Singh, R/o Village & P.O. Fazilpur, Tehsil & District Sonepat (Haryana)..Applicant

(By Advocate : None

Versus

- Colonel M.G. Joshi,
 The Commanding Officer
 Sanik Aspatal, Military Hospital,
 Babina Cantt., M.P.
- The Commanding Officer, Office In-charge, Shri A.K. Lal, Office of C.D.A. (Pension) Allahabad, U.P.Respondents

(By Advocate :Shri K.C.D. Gangwani)

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Order (Oral) (By Hon'ble Shri S.R. Adige, Member (A))

None appeared for the applicant when the case was called out even on the second round.

- 2. Respondents counsel Shri KCD Gangwani states that that the directions given in judgement dated 30.3.95 in O.A. No.176/94 Smt Gyan Wati vs UOI have been fully complied with and nothing further survives for compliance.
- 3. Prime facie we have no reason to doubt the averments made by respondents counsel and it is perhaps for that reason that the applicant has not appeared even on the second call.

Under the circumstances the C.P.173/95 is rejected and notices against the Respondents are discharged.

Aledavaha

(Dr. A. Vedavalli) Member (J)

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